

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 285 OF 2015, APPEAL NO. 82 OF 2015,
APPEAL NO. 136 OF 2015, APPEAL NO. 274 OF 2015
APPEAL NO. 58 OF 2016

Dated: 14th August, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of

Tata Power Delhi Distribution Ltd. ... Appellant(s)

Vs.

Delhi Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant (s) : Mr. Gopal Jain, Sr. Adv.
Mr. Anjani K. Singh
Mr. Anurag Bansal
Ms. Sakshi Mehrotra

Counsel for the Respondent(s) : Mr. Prashant Bazboruah
Mr. Aryan Pareek for DERC
[in A.Nos. 82/15,136/15 & 274/15]

ORDER

As the matter was not reached, post this batch of Appeals for hearing on **22.10.2018**, as agreed by the learned counsel appearing for the Appellant and the Respondents.

(S.D. Dubey)
Technical Member
vt/kt

(Justice N.K. Patil)
Judicial Member